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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.06.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 176/2018 in CP No.303/241/HDB/2017
NAME OF THE COMPANY	Kinnera Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Chekuri Sekhar & Another
NAME OF THE RESPONDENT(S)	Kinnera Cold Storage Pvt Ltd & 11 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L-VENKATESHWAR RAO	Advocate	vvenkatesh@rediffmail.com 9348599999	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARESH KUMAR SANGAM	Advocate	9000666072	

ORDER

Counsel for the Petitioner is present.
IA 176/18 is taken up today.
Mr.Naresh Kumar Sangam, undertakes to file vakalat and
counter for respondent.
List it on 05.07.2018.


Member(Judl)

Pavani